

(b) Yes.

(c) The matter has now been taken up for examination.

Manipur State Transport

1031. **Shri L. Achaw Singh:** Will the Minister of Transport and Communications be pleased to state:

(a) the total value of claims so far paid by Manipur State Transport to Manipur traders from 1955 for the loss of their goods; and

(b) the total number of claims at present under consideration?

The Minister of State in the Ministry of Transport and Communications (Shri Humayun Kabir): (a) and (b). The Manipur State Transport has been working as Out-Agency contractors for the North-Eastern Railway at Imphal and all claims for loss of goods in transit are met by that Railway. The Manipur State Transport only issues "shortage" certificates at the time of delivery, whenever any shortage of goods is detected. A statement showing the number of such certificates issued by the Manipur State Transport during the period from the 1st January, 1955, to the 19th August, 1957, and the value of the goods for which they were issued is laid on the Table of the Lok Sabha. [See Appendix III, annexure No. 147.]

Commercial Clerks and Commercial Inspectors

1032. **Shri Assar:** Will the Minister of Railways be pleased to state:

(a) whether it is a fact that the Commercial Clerks' upgrading was

cut down in the "New Deal" on the plea that Commercial Inspectors posts are open to them;

(b) if so, what percentage of Commercial Clerks are working as Commercial Inspectors;

(c) whether this percentage covers the cut made in Commercial Clerks' upgrading;

(d) if not reasons therefor;

(e) whether these posts are exclusively reserved for Commercial Clerks; and

(f) if not, the reasons therefor?

The Deputy Minister of Railways (Shri Shah Nawaz Khan): (a) No.

(b) to (d). Does not arise.

(e) No.

(f) The Commercial Inspectors' cadre provides an avenue of promotion for Commercial Clerks as well as certain other categories.

Railway Accidents

1033. **Shrimati Ila Palchoudhuri:** Will the Minister of Railways be pleased to refer to the reply given to Unstarred Question No. 689 on the 17th August, 1957 and state:

(a) the causes of the two Railway accidents mentioned therein; and

(b) the estimated loss to Railway

The Deputy Minister of Railways (Shri Shah Nawaz Khan): (a) and (b).

Description of
the accident

Cause of the
accident.

Approximate cost of
damage to
Railway property.

(1) Collision between B. 12 Up and No. M. 22 Up Suburban Local trains between Wadala Road and Sewri stations of the Central Railway on 2.6.1957.

Failure of the Guard and Motorman of No. M. 22 Up to follow the procedure to be observed after passing an Automatic Signal at danger.

Rs. 47,770